GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO-1945 TO BE ANSWER ON THE 12/03/2021

INCREASE IN ASSISTANCE FOR KHARIF CROPS

1945. Shri Rajmani Patel:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether in the Kharif crops, the amount of assistance for the year 2017-2018 has been increased by the Central Government; and
- (b) if so, the amount of assistance outstanding and by when the payment would be made?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a): There is no separate allocation for kharif crops in crop development programme of National Food Security Mission (NFSM). The allocation of funds under Annual Action Plan of the states is made by Government of India for the crops grown in kharif, rabi and summer seasons. The amount of central assistance is provided to the implementing states/agencies for promotion of agricultural crops including kharif crops as per approved cost norms to meet the objectives of the scheme of NFSM. The NFSM provided support for various interventions for kharif crops during 2017-18 on the existing cost norms of central assistance as provided during 2016-17.
- (b): There is no specific amount of central government grant outstanding for assistance under NFSM. However, the states liability, if any, is given after receipt of Utilization Certificates & progress of the scheme, matching state share after following due procedure.
